

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9938 OF 2020

PETITIONER :

JAYAN T K,
AGED 47 YEARS, S/O KOCHUKUTTAN
THAIVELIKKAKAM, KADEPPILLY ROAD,
U C COLLEGE, UNION CHRISTIAN COLLEGE S O,
ERNAKULAM, KERALA - 683 102

BY ADV. SRI. SAIBY JOSE KIDANGOOR

RESPONDENTS/ RESPONDENTS :

1. KERALA STATE ELECTRICITY BOARD,
REP. BY ITS SECRETARY,
VYDYUTHA BHAWAN, PATOM PALACE P O,
THIRUVANANTHAPURAM - 695003
2. ADDITIONAL DISTRICT MAGISTRATE,
DISTRICT COLLECTORATE,
FIRST FLOOR, CIVIL STATION, KAKKANAD,
ERNAKULAM - 682 030.
3. ASSISTANT EXECUTIVE ENGINEER,
ELECTRICAL SUB DIVISION,
KSEB, ALUVA TOWN - 683 101
4. THE ASSISTANT ENGINEER,
ELECTRICAL SUB DIVISION,
KSEB, ALUVA TOWN -683 101
5. KADAGALLUR GRAMA PANCHAYAT
REPRESENTED BY IT SECRETARY
MUPPATHADAM P.O, ALUVA - 683 110

R1 BY SC
R2 TO R4 BY
R5 BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING :

Dated this the 15th day of May, 2020

ORDER

Admit. Standing Counsel takes notice for respondents Nos.1 to 4. Notice by speed post/e-mail to respondent No.5. Standing Counsel will file a statement by 01.06.2020.

Post on 01.06.2020.

GOPINATH . P , JUDGE

pm

APPENDIX

PETITIONER'S EXHIBITS :

EXT.P1 : TRUE COPY OF THE COMPLAINT DATED 30.11.2015

EXT.P2 : TRUE COPY OF THE REPRESENTATION DATED 08.05.2020

EXT.P3 : TRUE COPY OF THE PHOTOGRAPHS SHOWING THE WIDTH OF
THE ROAD

EXT.P4 : TRUE COPY OF THE REPRESENTATION DATED 07.05.2020

RESPONDENTS' EXHIBITS : NIL